

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-141/77 in
OA-1865/95

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New Delhi this the 21st day of July, 1977.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

Sh. R.C. Gupta,
R/o L-2, Andrewsganj Extn.,
New Delhi-49. Petitioner

(through Sh. G.K. Aggarwal, advocate)

versus

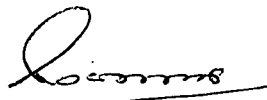
1. Sh. N.P. Singh,
Secretary, Ministry of Urban
Affairs & Employment,
Nirman Bhawan,
New Delhi-11.
2. Sh. P.B. Vijay,
Director General(Works),
CPWD, Nirman Bhawan,
New Delhi-11. Respondents

(through Sh. Madhav Panikar, advocate)

ORDER(ORAL)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

The learned counsel for the petitioner seeks permission to withdraw this contempt petition as the relief sought has already been granted by the respondents. Permission, as prayed for, is granted. Accordingly, this contempt petition is disposed of as withdrawn. Notices issued to the alleged contemners are discharged.


(S.P. Biswas)
Member(A)


(Dr. Jose P. Verghese)
Vice-Chairman(J)

/vv/